

worsted spinning and powerlooms capacity. It is true that this unit was recommended, among others, for substantial expansion of its worsted spinning and weaving capacity as a priority unit. The request was considered in the past at various levels but was not agreed to by the Government in terms of the prevalent guidelines. The Government of Gujarat as also the party have again requested for reconsideration of the party's application. The matter is under consideration of the Government.

Defections in Assemblies, Rajya Sabha and Lok Sabha

186. SHRI N. E. HORO: Will the Minister of HOME AFFAIRS be pleased to state the particulars regarding defections, party-wise, Assembly-wise as well as in Rajya Sabha and Lok Sabha, which have taken place after the new Government has taken the charge in the Centre?

THE MINISTER OF HOME AFFAIRS (SHRI ZAIL SINGH): As there is no Central law under which the term "defection" in this context has so far been defined, it is not possible to furnish this information.

Losses suffered by Scooters India Ltd.

187. DR. VASANT KUMAR PANDIT: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that the Scooters India Limited is showing heavy losses for the last three years; if so, facts and reasons therefor;

(b) whether the market value of shares of this company has heavily depreciated and the investing public is suffering losses due to mismanagement of this company; and

(c) what steps Government propose to take to safeguard the inte-

rests of the shareholders investments and whether there is any proposal to compensate the shareholders of this public undertaking and if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Scooters India Ltd. incurred losses during the last three years. The figures are:—

	(Rs. in lakhs.)
1976-77	266. 05
1977-78	357. 18
1978-79	419. 00

The losses are mainly on account of the low volume of production.

(b) It is reported that the Company's equity share of face value of Rs. 10/- was generally quoted at a value of Rs. 4.25 in 1978. As a result of various measures taken, the production of the Company is now on the upswing 35,366 power packs were produced during the period April-December, 1979 as compared to 27,529 power packs, in the corresponding period of 1978. Consumer demand for the product has been increasing in recent years. The improvement in the performance of the Company as a result of various measures taken is expected to be further stepped up. It is reported that the market value of the equity share of the Company, quoted in Delhi Stock Exchange in 1979-80, ranged between Rs. 4.87 and Rs. 6.50.

(c) There is no proposal to compensate the shareholders of the Company.

Amendment of Criminal Procedure Code for Detention of Offenders in States

188. SHRI MAGAN BHAI BAROT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some States have amended Criminal Procedure Code as